CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No.62/82/2021



This the 23rd day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

1.	Mir	Hilal	Abbasi,	age	45	yers,	S/o	Mir	Mohammad	Sultan,	R/o	Shivpora
Srinag	gar (K	ashmii	r) & 13 or	rs.		•						-
									••••	•••••	A	Applicants
(Advo	ocate:-	Mr. N	I.S. Latif	- No	t Pr	esent)						
						7	/ersu	<u>1S</u>				
1.	State	e of Ja	ammu an	d Ka	shn	nir thr	ough	Con	nmissioner/Se	cretary t	o Go	ovt. Public
Work	s (R&	B) Dej	ptt., Civil	Secr	etar	iat, Sr	inaga	ır & (Ors.			
									•••		Re	spondents
(Advo	ocate:	Mr. A	Azhar Ul	Amin	1)							
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[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, they have not joined the conference today.

2. On the previous date i.e. 01.04.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Sushil